- (b) the amount earned by Government from the shops and advertisements on the platforms; and
- (c) the year when the rates of the rent for shops and advertisements on platforms were fixed and whether these rates are under revision?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) ₹139.20 crore were earned from the sale of platform tickets in the year 2018-19.

- (b) ₹ 230.47 crore were earned from advertisements and shops including those on platforms in the year 2018-19.
- (c) As per the extant policy, contracts for shops and advertisements are awarded after open competitive bidding. Therefore, it is not correct to say that specific rates are finalized for such contracts. The rates are outcome of the competition during the bid. However, in order to ensure minimum revenue, the bidding is done after finalizing minimum licence fee and the quotes are to be submitted above the same.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Setting up small fishing harbour in Tamil Nadu

3814. SHRI A.VIJAYAKUMAR: Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

- (a) whether Government has any proposal to set up small fishing harbour in Tamil Nadu; and
 - (b) if so, the detail thereof and if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY. DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): (a) to (b) The Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry and Dairying under the Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries provides financial assistance to the State Governments/State Agencies, Union Territories and Central Government Agencies/ Organizations for development of new fishing harbours, fish landing centres and Upgradation/expansion/ repair/renovation of the existing ones. The CSS on Blue Revolution: Integrated Development and Management of Fisheries also dovetails funds available

under the Sagarmala Scheme of Ministry of Shipping. During the past three years and current financial year, central funds of ₹ 203.67 crore has been provided to the Government of Tamil Nadu for construction of fishing harbours facilities at Thengapattinam, Poompuhar, Colachel, Mookaiyur, expansion of Chinnamuttam Fishing Harbour and one fish landing centre at Kunthukal.

Besides, in order to address the infrastructural requirements for fisheries sector, a dedicated fund namely Fisheries and Aquaculture Infrastructure Fund (FIDF) has been launched during 2018-19 with a fund size of ₹ 7522.48 crore. Under the FIDF concessional finance is also provided to the State/State Entities and other Eligible Entities for development of fishing harbour, fish landing centres. The Government of Tamil Nadu has submitted proposals for construction of four new fishing harbours and details of these fishing harbours are as below:

Sl. No	Name of the fishing	District	Estimated cost
	harbour		(₹ in crore)
1.	Establishment of Tune Fishing Habour at Thiruvotriyurkuppam in	Thriuvallur District	200.00
2.	Constrcution of Fishing Harbour at Vellapallam	Nagapattinam District	100.00
3.	Construction of Fishing Harbour at Tharangambadi	Nagapattinam District	120.00
4.	Renovation of existing Fishing Harbour at Cuddalore Mudhu Nagar	Cuddalore District	100.00
	Total		520.00

Incentives and support for agri-entrepreneurs

3815. PROF. M.V. RAJEEV GOWDA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether there are any specific criteria to select the agri-entrepreneurs mentioned in the budget for incentives and other support; and
- (b) the nature of incentive and support being envisaged and in what manner this would affect the income security and opportunities for agri-entrepreneurs?